NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.187of2017in CPNo243/59/HDB/2017
NAME OF THE COMPANY	Ind Barath Thermotek Pvt Ltd Other Respondents
NAME OF THE PETITIONER(S)	Ind Bharath Power Infra Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermotek Pvt Ltd Other Respondents
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PAKSHWIKANIN BEDDA DEZY)	Advocation Rz, Rex Rc	E 20022 0818	
DVAR Round Proposed	MR243	94402-34034	Francial
Y. SURYANARAYANA	counsel for	9849866556	di

ORDER

Heard Mr.S.Chidambaram, Learned Counsel for the Petitioner. Mr.Lakshmikanth Reddy Desai (for R2,R5 and R6), Mr.DVAS Ravi Prasad (for R1&R3) and Ms.Shilpa on behalf of Mr.Y.Suryanarayana (for R2).

At the request of both the Counsels, case is posted to 19.01.2018.

Member (T)

Member (J)

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